

**NOTIFICATION**

Hon'ble the Chief Justice has constituted the following Benches for the week commencing from 26.05.2020 to hear the extremely urgent matters of the Principal Bench and the Benches at Dharwad and Kalaburagi filed during the closure period of the High Court as also the final hearing matters of which consent has been given by the advocates for the parties in pursuance of the Notice dated 30.04.2020 and 05.05.2020, as indicated below through Video Conferencing.

<b>DATE</b>	<b>SITTINGS AND SUBJECTS</b>	
<b>26.05.2020 (Tuesday) At 11.00 a.m</b>	<b>1</b>	<b>Hon'ble The Chief Justice &amp; Hon'ble Mrs. Justice B.V.Nagarathna</b> - PILs concerning COVID-19
	<b>2</b>	<b>Hon'ble Mr. Justice B.Veerappa &amp; Hon'ble Mr. Justice S.Vishwajith Shetty</b> - Civil & Criminal matters of Division Bench
	<b>3</b>	<b>Hon'ble Mr. Justice P.B.Bajanthri</b> - Civil & Criminal matters of Single Judge
	<b>4</b>	<b>Hon'ble Mr. Justice K.Somashekar</b> - Civil & Criminal matters of Single Judge
<b>26.05.2020 (Tuesday) At 2.30 p.m</b>	<b>5</b>	<b>Hon'ble The Chief Justice &amp; Hon'ble Mrs.Justice Uma M.G.</b> - PILs, Green Bench Matters and Writ Appeals
	<b>6</b>	<b>Hon'ble Mr. Justice B.A.Patil</b> - Civil & Criminal matters of Single Judge
	<b>7</b>	<b>Hon'ble Mr.Justice Mohammad Nawaz</b> - Civil & Criminal matters of Single Judge

<b>27.05.2020</b> <b>(Wednesday)</b> <b>At 11.00 a.m</b>	<b>1</b>	<b>Hon'ble The Chief Justice &amp;</b> <b>Hon'ble Mr. Justice P.Krishna Bhat</b> - PILs, writ appeals and Green Bench matters
	<b>2</b>	<b>Hon'ble Mr. Justice G.Narendar &amp;</b> <b>Hon'ble Mr. Justice M.I.Arun</b> - Criminal matters of Division Bench
	<b>3</b>	<b>Hon'ble Mr. Justice John Michael Cunha</b> - Civil & Criminal matters of Single Judge
	<b>4</b>	<b>Hon'ble Mr. Justice S.R.Krishna Kumar</b> - Civil & Criminal matters of Single Judge
<b>27.05.2020</b> <b>(Wednesday)</b> <b>At 02.30 p.m</b>	<b>5</b>	<b>Hon'ble Mr. Justice Alok Aradhe &amp;</b> <b>Hon'ble Mr. Justice M.Nagaprasanna</b> - Civil matters of Division Bench
	<b>6</b>	<b>Hon'ble Mr. Justice Krishna S. Dixit</b> - Civil & Criminal matters of Single Judge
	<b>7</b>	<b>Hon'ble Mr. Justice H.P.Sandesh</b> - Civil & Criminal matters of Single Judge
<b>28.05.2020</b> <b>(Thursday)</b> <b>At 11.00 a.m</b>	<b>1</b>	<b>Hon'ble The Chief Justice &amp;</b> <b>Hon'ble Mr. Justice Suraj Govindaraj</b> - PILs and Green Bench matters
	<b>2</b>	<b>Hon'ble Mrs. Justice B.V. Nagarathna &amp;</b> <b>Hon'ble Mr. Justice V.Srishananda</b> - Civil matters of Division Bench including Writ Appeals
	<b>3</b>	<b>Hon'ble Mr. Justice B.M.Shyam Prasad</b> - Civil & Criminal matters of Single Judge
	<b>4</b>	<b>Hon'ble Mr. Justice Sachin Shankar Magadum</b> - Civil & Criminal matters of Single Judge

<b>28.05.2020</b> <b>(Thursday)</b> <b>At 02.30 p.m</b>	<b>5</b>	<b>Hon'ble Mr. Justice P.S.Dinesh Kumar &amp; Hon'ble Mr. Justice Hanchate Sanjeevkumar</b> - Criminal matters of Division Bench
	<b>6</b>	<b>Hon'ble Mr. Justice N.S.Sanjay Gowda</b> - Civil & Criminal matters of Single Judge
	<b>7</b>	<b>Hon'ble Mr. Justice Nataraj Rangaswamy</b> - Civil & Criminal matters of Single Judge
<b>29.05.2020</b> <b>(Friday)</b> <b>At 11.00 a.m</b>	<b>1</b>	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Sachin Shankar Magadum</b> - PILs, writ appeals and Green Bench matters
	<b>2</b>	<b>Hon'ble Mr. Justice Aravind Kumar &amp; Hon'ble Mr. Justice Pradeep Singh Yerur</b> - Civil & Criminal matters of Division Bench
	<b>3</b>	<b>Hon'ble Mrs. Justice K.S.Mudagal</b> - Civil & Criminal matters of Single Judge
	<b>4</b>	<b>Hon'ble Mr. Justice Sreenivas Harish Kumar</b> - Civil & Criminal matters of Single Judge
<b>29.05.2020</b> <b>(Friday)</b> <b>At 02.30 p.m</b>	<b>5</b>	<b>Hon'ble Mr. Justice S.G.Pandit</b> - Civil & Criminal matters of Single Judge
	<b>6</b>	<b>Hon'ble Mr. Justice R.Devdas</b> - Civil & Criminal matters of Single Judge

**Note:-** In addition, there will be sitting of Special Division Benches of (1) Hon'ble Mr. Justice Aravind Kumar and Hon'ble Mr. Justice Sachin Shankar Magadum to take up specially assigned Criminal Appeals and (2) Hon'ble Mr. Justice Alok Aradhe and Hon'ble Mr. Justice M. Nagaprasanna to take specially assigned Tax matters on the dates and time as fixed by the respective Benches.

By Order of Hon'ble The Chief Justice,

Sd/-

Registrar (Judicial)

Date: 22.05.2020